

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 317
57/252(ND)/2023

IN THE MATTER OF:

Income Tax Officer

... **APPELLANT**

Vs.

ROC & Ors. (Avouch Inframart Pvt Ltd.)

... **RESPONDENT**

SECTION

U/s 252 Companies Act 2013

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Sanjay Kumar and Ms. Easha, Standing
Counsels for Income Tax Department

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)